

(24) Order No. VCT/SR-Misc. 15/74 dated 31-7-1974 in the case of Lt. Colonel Saiyad Badruddin of Baroda.

- (b) A statement (Hindi and English versions) showing (i) reasons for delay in laying the above orders, and (ii) for not laying the Hindi versions thereof.

[Placed in Library. See No LT-8389/74]

REVIEW AND ANNUAL REPORT OF COCHIN REFINERIES LTD. FOR 1972-73

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI SHAHNAWAZ KHAN) I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956 —

- (1) Review by the Government on the working of the Cochin Refineries Limited, for the year 1972-73.
- (2) Annual Report of the Cochin Refineries Limited, for the year 1972-73 along with the Audited Accounts [Placed in Library. See No LT-8385/74].

STATEMENT TO GUARANTEES GIVEN UNDER GUJARAT STATE GUARANTEES ACT, 1963

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH) I beg to lay on the Table a statement (Hindi and English versions) of Guarantees given by the Gujarat Government under the Gujarat State Guarantees Act, 1963, under sub-section (2)(a) of section 2 of the said Act, read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the Presi-

dent in relation to the State of Gujarat. [Placed in Library. See No. LT-8390/74.]

GOVERNMENT'S DECISIONS ON TARIFF COMMISSION REPORT (1974) ON REVIEW OF DYESTUFFS INDUSTRY

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI A C GEORGE) I beg to lay on the Table a copy of the Government \*\*Resolution (Hindi and English versions) No 12(2) Tar/74, dated the 3rd September, 1974 notifying Government's decisions on the recommendations of the Report (1974) of the Tariff Commission on the Review of Dyestuffs Industry, under sub-section (2) of section 16 of the Tariff Commission Act, 1951 [Placed in Library. See No. LT-8391/74.]

REVIEW AND ANNUAL REPORT OF METAL SCRAP TRADE CORPORATION LTD., CALCUTTA FOR THE YEAR ENDED THE 30TH SEPTEMBER, 1973

SHRI B SHANKARANAND. On behalf of Shri Subodh Hansda,

I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:—

- (1) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year ended on the 30th September, 1973
- (2) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, for the year ended on the 30th September, 1973 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-8392/74.]

\*\*Report was laid on the Table on 24-8-74.